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ITEM NO.69

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M K HANJURA

Criminal Appeal

No(s). 808/2014

RAJESHWAR

Appellant(s)

VERSUS

STATE OF U.P

Respondent(s)

(with office report)

Date : 16/10/2014 This appeal was called on for hearing today.

For Appellant(s)

Mr. Rameshwar Prasad Goyal, Adv.

For Respondent(s)

Ms. Alka Sinha, Adv.
Mr. Anuvrat Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the appellant seeks and is given three weeks time, as last chance, to file the spare copy of the petition for service of the notice of the lodgement of petition.
List again on 7.1.2015.

(M K HANJURA)
Registrar

MG

Signature Not Verified

Digitally signed by
Madhu Grover
Date: 2014.10.18
10:14:57 IST
Reason: